

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 206/Chd/Hry/2018

In the matter of:

Sadhu Ram Bajj NathPetitioner –Operational Creditor
Versus
KTC Foods Pvt.Ltd.Respondent -Corporate Debtor

Present: Mr.Deepankur Sharma and Ms.Rose Gupta, Advocates for the
petitioner.
Mr.Anand Chhibbar Senior Advocate with Mr.Vaibhav Sahni and
Mr. Shikhar Sarin, Advocates for the petitioner

Learned senior counsel representing the respondent submits that
the respondent is not to contest the petition and, therefore, reply/objections
are not to be filed.

List the matter for arguments on 29.08.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

Aug 09, 2018
subbu